

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3662
ANSWERED ON:19.08.2003
ATTACKS ON MINORITIES
ALE NARENDRA

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of incidents of attack on minorities which have occurred in the country during 2000, 2001,2002 and 2003 till date, State-wise;
- (b) the details of life and property lost/damaged in each of these incidents;
- (c) whether the Government have identified the elements/organizations responsible for these incidents;
- (d) if so, the details in this regard and the instructions issued to the State Governments in the matter;
- (e) the number of persons arrested/punished so far in this connection; and
- (f) the steps taken by the Union Government to provide protection to the minorities and promote communal harmony in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI)

(a)to(f): As per available information, the number of communal incidents and persons killed during the years 2000, 2001,2002 and 2003 till date (upto 30th June) in the country is given below:-

Year	No.of Incidents	No.of persons killed
2000	787	243
2001	778	210
2002	722	1130
2003	251	90

(upto 30th June)

`Police` and `Public Order` being State subjects as per the Seventh Schedule to the Constitution, separate details regarding life and property lost/damaged in these incidents, elements/organisations responsible for these incidents, the number of persons arrested/punished so far in this connection are not maintained centrally by the Government.

Apart from the various Constitutional and legal provisions as well as various institutional mechanism established for protection of the rights of the minorities in the country, the Union Government has also been taking a variety of administrative measures and promotional efforts in this regard. These include constant review of the ground situation in the country including the activities of organizations having a bearing on peace and communal harmony, sending alert messages, sharing of information, sending Central Para-Military forces to the States on the specific request of the concerned State Government(s), assistance in the modernization of the State Police Forces etc. The Union Government has also issued comprehensive guidelines to promote communal harmony to all the States/Union Territories which contain steps to be taken with regard to prevention of communal riots, provision for relief/rehabilitation to the victims, effective utilization of Peace Committee mechanism in defusing the communal tension, restoration of normalcy in the affected areas etc. The promotional efforts include providing grants for organizations engaged in activities promoting communal harmony, annual Communal Harmony Awards and Kabir Puraskar and observance of Quami Ekta Week.